

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB)No.548/KB2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25th October 2017, 10.30 A.M

Name of the Company		Mitcon Cinsultancy & Engineering Services Ltd. -Versus- HPCL Biofuels Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MS Debaleena Ganguly, adv } operational creditor Dganguy
MS Tuhul Das, adv } 25.10.17

ORDER

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

As per directions of the Hon'ble NCLAT, notice is to be issued on the Corporate Debtor. Therefore, Court Officer is directed to issue notice on the corporate debtor and handover the same to the petitioner for making effective service on the corporate debtor and file affidavit of service within 7 days from today.

List on 16/11/2017 for admission.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)